

Closure Plan) are approved by the Indian Bureau of Mines (IBM) for non-coal mines and by the Ministry of Coal as well as the Board of Directors of subsidiaries of Coal India Limited for coal mines. Due process of screening, scoping, scientific and sustainable appraisal of projects are conducted before granting the Environment Clearance. Due provisions are also made in the terms and conditions of ECs and in approved Mine Plan for safety measures, environmental protection of flora and fauna of the area and restoring the mined areas.

Moreover, as per the order of Hon'ble Supreme Court dated the 27th February, 2012 in IA. No.12- 13 of 2011 in Special Leave Petition (C) No. 19628-19629 of 2009, in the matter of Deepak Kumar etc. *Vs.* State of Haryana and Others etc., prior Environment Clearance has been made mandatory for mining of minor minerals irrespective of the area of mining lease.

Further, subsequent to the order of Hon'ble Supreme Court dated 8th January, 2020 W.P (Civil) No. 114/2014, the Ministry has issued an OM dated 16th January, 2020 stipulating an additional condition in ECs in respect of mining projects to re-grass the mining areas and other areas which may have been disturbed due to such activities so as to restore the same to an extent which is fit for growth of fodder, flora, fauna etc.

Pollution caused by dairy farms

2450. SHRI A. MOHAMMEDJAN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that the National Green Tribunal (NGT) has directed pollution control boards of all States to obtain information from all local bodies pertaining to pollution caused by dairy farms and submit relevant data to the Central Pollution Control Board;

(b) if so, the details thereof;

(c) whether it is also a fact that the NGT is taking remedial action for compliance of environmental norms by dairies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) and (b) Yes, the Hon'ble National Green Tribunal (NGT), New Delhi has issued directions regarding compilation of inventory of dairy farms and gaushalas to, *inter alia*, local bodies and State Pollution Control Boards (SPCB) *vide* orders dated 08.07.2019 and 24.01.2020 in Original Application No. 46/2018, titled 'Nuggehalli Jayasimha Vs. Government of NCT of Delhi'.

NGT *vide* order dated 08.07.2019 directed the local bodies in all the States/UTs to file inventory of dairies in their respective jurisdiction so that SPCBs can compile such information and furnish to Central Pollution Control Board (CPCB). Further, *vide* order dated 24.01.2020, private operators, including cooperative societies or other entities, not falling within the jurisdiction of local bodies have also been directed to furnish the requisite information to the SPCBs.

(c) and (d) Hon'ble NGT *vide* the above orders has also directed SPCBs to perform their statutory obligations under the various Acts for enforcing environmental norms by dairy activities with a view to protect the environment and public health. Further, CPCB has been directed to undertake a study in the matter and lay down appropriate guidelines for management and monitoring of environmental norms by the dairies throughout India.

CPCB has constituted an Expert Group, comprising of members from National Dairy Research Institute (NDRI), Karnal, Indian Institute of Technology (IIT), Delhi and CPCB to lay down the guidelines for management and monitoring of environmental norms in dairies. The Expert Group has formulated the 'Guidelines for Environmental Management of Dairy Farms and Gaushalas'. Finalization of the same based on specific directions of NGT is in process.

Status of afforestation in country

2451. DR. SONAL MANSINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the status of afforestation in the country, State-wise;
- (b) the details of afforestation and deforestation in the country during the last five years, State-wise;